

The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2024

(Amendment of Section 31A) -Introduced

SHRI VISHNU DAYAL RAM (PALAMU): Sir, I beg to move for leave to introduce a Bill further to amend the Narcotic Drugs and Psychotropic Substances Act, 1985.

माननीय अध्यक्ष: प्रश्न यह है:

कि स्वापक औषधि और मनःप्रभावी पदार्थ अधिनियम, 1985 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI VISHNU DAYAL RAM : Sir, I introduce the Bill.